

Form.1									
List of cases filed in e-filing during the month of April, 2023									
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of April, 2023							
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of April, 2023							
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total number of cases randomly allocated during the month of April, 2023						
Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of April, 2023**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.9/2022	Growell Feeds Private Ltd Vs. Kamakshi International & Others	T. Lalitha Maha Lakshmi Vs. G. Lakshmi Narayana	21.06.2022	11.04.2023
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	COS.19/2017	The New India Assurance Co. Ltd Vs. M/s Gangavaram Port Limited and 4 Others	Sri. B.V. Ramanjaneya Rao, Advocate for Plaintiff Vs. Sri. V. Ravindra Prasad for D1, Sri.S. Srinivasa Murthy for D2, Exparte-D3, Sri. N. Madhava Rao for D4, Sri B.Bhaskar Rao for D5	23.03.2019 (Received by Transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 13.12.2013	11.04.2023
3.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	COS. 17/2017	M/s. Green Mint India Agritech(P) Limited Vs. M/s. The Government of India and 7 others	Sri. K. Koteswara Rao, Advocate for plaintiff Vs. Govt. Pleader for D2 to D4, Sri.S.Mouinuddin for D5, Sri.M.Ramdas for D7, GRK. Paramahamsa for D8, Sri.C.V.Veerabhadra Rao for D9, D1 & D6 - exparte	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 07.12.2017	20.04.2023

Form.6

Contested Commercial Cases disposed during the month of April, 2023

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 3/2020	Bhanu Constructions Vs. Union of India Rep. by Executive Engineer & Anr	KSS Kumar	18.05.2020	-	03.04.2023	1058 days	Contested	-	-	U/s 34 of Indian Evidence Act
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	COS 4/2020 (Old OS 85/2013)	M/s.Sri. Bhargavi Agro Tech Vs. Sri. Venkateswara Sortex Processing Unit and 15 others	Sri.M. Sarveswara Rao for plaintiff Vs. Sri. Venugopala Rao for D3 to D6, Sri. M.S. Subba Rao for D11 to D16 , Exparte for D1, D2, D7 to D10	03.02.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Rajahmundry on 22.04.2013	No	03.04.2023	3633 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC
3.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	CAOP 14/2023	M/s Synergy Shipping Pvt. Ltd Vs. M/s. J.K. Paper Ltd.	Sri. V. Ravindra Prasad for Petitioner Vs. Sri. A. Srinivas for Respondent	03.03.2023	*Not Applicable	10.04.2023	39 days	Contested	-	-	U/Sec.29A(4) & (5) of the Arbitration and Conciliation Act,1996
4.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	CAOP 21/2017 (Old AOP 300/2017)	M/s. Rashtriya Ispat Nigam Limited Vs. M/s. SEW Infrastructures Limited and 3 others	Sri. A. Srinivas for Petitioner Vs. Sri. N. Trivikrama Rao for R1, R2 to R4 are Arbitrators	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.04.2017	*Not Applicable	27.04.2023	2207 days	Contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	CAOP 22/2017 (AOP 349/2017)	M/s. Rashtriya Ispat Nigam Limited Vs. M/s. SEW Infrastructures Limited and 3 others	Sri. A. Srinivas for Petitioner Vs. Sri. N. Trivikrama Rao for R1, R2 to R4 are Arbitrators	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 22.04.2017)	*Not Applicable	27.04.2023	2196 days	Contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of April, 2023

Sl.No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	69	5	3	71
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	179	06	10	175


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FAC. REGISTRAR (ENQUIRIES)